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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.929/96

Date of Order: 5.3.97

BETWEEN :

Smt. Makkapati Krishna Kumari .. Applicant.

AND

1. The Union of India, rep. by the Secretary, Dept. of Posts, Dak Bhavan, New Delhi-1.
2. The Senior Supdt. of Post Offices, Guntur Division, Guntur-522 007.
3. The Postmaster General, Vijayawada Region, Vijayawada.
4. The Assistant Superintendent of Post Offices, Guntur South Sub-Division, Guntur-522 002.
5. The Postmaster, Guntur H.P.O. Guntur-522 001. .. Respondents.

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Counsel for the Applicant .. Mr. T. V. V. S. Murthy

Counsel for the Respondents .. Mr. N. V. Raghava Reddy

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CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

O R D E R

X Oral order as per Hon'ble Shri R. Rangarajan, Member (Admn.) X

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Heard Mr. T. V. V. S. Murthy, learned counsel for the applicant and Mr. W. Satyanarayana for Mr. N. V. Raghava Reddy, learned standing counsel for the respondents.

2. This OA is filed praying for a direction to the respondents to refix the pay of the applicant as Rs. 825/- w.e.f. 1.1.86 with the date of increment as 1.2.86 by antedating the date of her next increment from 1.7.86 to 1.2.86 and for further stepping up of pay on par with her junior from 1.2.86.



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3. The learned standing counsel for the respondents today produced a letter addressed to him by the C.P.M.G., Hyderabad wherein it is stated that the prayer in the OA has ^{been} accepted. The learned counsel for the applicant also submitted that he has no further grievance in this connection.

4. IN view of the above submission the OA is dismissed as infructuous. No costs.



(R. RANGARAJAN)
Member (Admn.)

Dated: 5th March, 1997

(Dictated in Open Court)

sd

AM/MS
7-3-97
Dy. Reg. Officer (3)

Copy to:-

1. The Secretary, Dept of Posts, Union of India, Dak Bhavan, New Delhi.
2. The Senior Supdt of Post Offices, Guntur Division, Guntur.
3. The PostmasterGeneral, Vijayawada Region, Vijayawada.
4. The Assistant Superintendent of Post Offices, Guntur South Sub Division, Guntur.
5. The Postmaster, Guntur H.P.O., Guntur.
6. One copy to Sri. T.V.V.S.Murthy, advocate, CAT, Hyd.
7. One copy to Sri. N.V.Raghava Reddy, Addl. CGSC, CAT, Hyd
8. One copy to Deputy Registrar(A), CAT, Hyd.
9. One spare copy.

Rsm/-

28/4/98

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

TYPED BY CHECKED BY
COMPARED BY APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B. S. JAI PARMESHWAR:
M(J)

DATED: 28/3/98

ORDERS/JUDGEMENT

R.A./C.P./M.A. No. 929/98

O.A. NO. 929/98

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLR

